

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of June 2024 (24.6.2024 to 28.6.2024)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
27.6.2024 Thursday At 10.30 A.M. Miscellaneous Petitions	1.	132/MP/2024	RIL	Petition under Section 79 of the Electricity Act, 2003, read with Section 38 and Regulations 4.1 and 5.6 of the General Network Access Regulations, 2022, thereby imploring this Commission to exercise its regulatory powers, for the purpose of facilitating the Petitioner to obtain connectivity of its Wind and Solar hybrid power plant of 254.5 MW to the ISTS/CTU network at nearest receiving sub-station located at Petitioner's oil refinery located at 50 KMs from the project site i.e., Moti Khavadi, Jamnagar, Gujarat.
	2.	161/MP/2024	RIL	Petition under Section 79 of the Electricity Act, 2003, read with Section 38 and Regulations 15.1 and 23.1 read with 4.1 and 17.1 of the General Network Access Regulations, 2022, thereby imploring this Commission to exercise its regulatory powers, for the purpose of facilitating the Petitioner's subsidiaries and group companies in utilizing the existing GNA/ connectivity of the Petitioner at Jam Khambhaliya ISTS substation, in part or full
	3.	8/MP/2024	PGCIL	Petition under Section 79 of the Electricity Act, 2003 read with Regulation 111, 112 and 119 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for enforcement / execution of the tariff Order dated 4.3.2021 in Petition No 148/TT/2019 directing bilateral billing and payment of Transmission Charges by Respondent No. 1 to the Petitioner on account of delay in commissioning of its transmission network.
	4.	134/TL/2024	KPS1TL	Application under Sections-14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Grant of Separate Transmission License to KPS1 Transmission Limited under RTM route.
	5.	116/TL/2024	BTL	Application under Section 14 & 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Transmission License to Bidar Transmission Limited
	6.	179/TD/2024	EGPMPL	Petition under Section 15(1) of the Electricity Act, 2003 read with Regulation 6(1) of CERC (Procedure, Terms and Conditions for Grant of Trading License and other related matters) Regulations, 2020 for grant of Category V trading license for inter-State trading of electricity in all States and Union Territories of India.
	7.	243/GT/2017	NTPC	Petition for approval of tariff of Bongaigaon Thermal Power Station (3X250 MW) for the period from Date of Commercial Operation of Unit-1 (i.e. 01.04.2016) to 31.03.2019(Re-hearing).
	8.	256/GT/2020	NTPC	Petition for revision of tariff of Talcher Thermal Power Station (460MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise (Re- hearing).
	9.	120/GT/2023	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-II (2x250 MW) on COD of Unit-9 (Unit-2 of stage-II).
	10.	399/GT/2020	NTPC	Petition for determination of tariff of Talcher Thermal Power Station (460MW) for the period from 1.4.2019 to 31.3.2024.
	11.	58/GT/2022	NTPC	Petition for approval of tariff of Darlipali Super Thermal Power Station Stage-I (2x800 MW) for the period from COD of Unit-I (i.e. 1.3.2020) to 31.3.2024 based on audited financial accounts as on actual COD of Unit-1.
	12.	236/GT/2021	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station, Stage-I (3x660 MW) for the period from anticipated COD of Unit#1 (1.11.2021) to 31.3.2024.

13.	264/GT/2021	KBUNL	Petition for revision of tariff of Muzaffarpur Thermal Power Station Stage-I (2x110 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise (Re- hearing).
14.	59/GT/2022	BRBCL	Petition for determination of Nabinagar Thermal Power Project (1000 MW) for the period from 1.4.2019 to 31.3.2024.
15.	361/GT/2020	PPCL	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 after truing up for Pragati-III CCPS (1371.2 MW) power plant.
16.	376/GT/2020	PPCL	Petition for determination of tariff of Pragati-III CCPS (1371.2 MW) for the period 1.4.2019 to 31.3.2024.
17.	361/TT/2018	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2019 for Asset-1: LILO of 400kV S/C Neelmangla-Hoody Transmission Line at new 400/220kV GIS Substation at Yelahanka with 1x63 MVar 420kV Bus Reactor along with associated bays and equipment and Asset-2: 2x500MVA, 400/220kV ICT's along with associated bays and equipment at 400/220kV Yelahanka Substation under System Strengthening XII in Southern Region (By Remand).
18.	93/TT/2020	PGCIL	for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block Transmission system associated with System strengthening -XII in Southern Region (By Remand).
19.	285/TT/2023	AEGCL	Petition for approval of transmission tariff for natural interstate and incidental lines for FY- 2019-20 to FY-2023-24
20.	287/TT/2023	AEGCL	Petition for approval of transmission tariff for natural interstate and incidental lines for FY- 2019-20 to FY-2023-24
21.	320/TT/2023	DVC	Petition for approval of tariff for New T&D Element namely - (a) 220 kV DSTPS Sub-Station along with D/C LILO Lines to DSTPS , (b) 220 kV Transmission Line [210 KM S/C MTPS-Ramgarh Line] , (c) 220 kV Transmission Line [230 KM S/C MTPS-Ranchi (PG) Line & One No. Bay at Ranchi (PG) end], and (d) 220 kV Transmission Line [95 KM S/C Ramgarh-Ranchi (PG) Line & One No. Bay at Ranchi (PG) end].
22.	73/TT/2024	MePTCL	Petition for determination of Transmission Tariff for 2019-24 Tariff Block for Asset I: 132 kV D/C Umtru- Sarusajai 17.72 Kms, Double Circuit-Single Conductor (DOCO: 01.04.1990) Asset II: 132 kV D/C Kahelipara- Umtru 11.68 Kms, Double Circuit- Single Conductor (DOCO:01.04.1960) Asset III: 132 kV Panchgram-Lumshnong 23.80 Kms, Single Circuit-Single Conductor (DOCO: 01.04.1960) Asset IV: 220 kV D/C Misa-Killing, 113.42 Km, Double Circuit- Single Conductor (DOCO: 25.01.2011) Asset V: LILO of 400 kV D/C Pallatana-Bongaigaon at 400/220 kV Killing Substation, 2.324 Km (DOCO:25.02.2015)
23.	359/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for Asset (01 nos) under Northern Region System Strengthening - XL in Northern Region.
24.	360/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31-03-2024 for Transmission Asset: Replacement of 1x315 MVA, 400/220kV ICT (ICT-1) at 400/220kV Ludhiana (PG) Substation with 1x500MVA, 400/220kV ICT under Replacement of 1x315 MVA 400/220kV ICT (ICT-1) at 400/220kV Ludhiana (PG) S/s with 1x500MVA 400/220kV ICT.
25.	367/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2024 for Asset ?1: 02 nos. 220 kV Line bays at Navsari Sub-station (GIS) (for Navsari-Bhestan 220kV D/c line), Asset 2: 1x125MVar,400kV Bus Reactor at Vododara Sub-Station along with associated 400kV bus reactor bay and Asset-3: 01 number 400 kV Line bay at 400 kV Vadodara (GIS) Sub-station under Transmission System associated with DGEN TPS (1200 MW) of Torrent Power Limited.
26.	369/TT/2023	PGCIL	Petition for determination of transmission tariff from DOCO to 31-3-2024 for transmission Asset: Replacement of 1X250 MVA, 400/220 kV ICT at 765/400/220 kV Moga (PG) Substation with 1X500 MVA, 400/220kV ICT along with associated works at 220kV level under Replacement of 1X250 MVA, 400/220 kV ICT at 765/400/220 kV Moga (PG) Substation with 1x500 MVA, 400/220kV ICT along with associated works at 220kV level.
27.	370/TT/2023	PGCIL	Petition for determination of transmission tariff from anticipated DOCO to 31-3-2024 for Asset-1: Addition of

				1x500MVA, 400/230 kV ICT (5th) along with associated bays & equipment's at Tuticorin-II GIS Sub-station & Asset-2: Addition of 1x500MVA, 400/230 kV ICT (4th) along with associated bays & equipment's at Tuticorin-II GIS Substation under Evacuation of RE in Tirunelveli and Tuticorin wind energy zone (Tamil Nā du)500MW in Southern Region
28.	389/TT/2023	PGCIL		Petition for determination of transmission tariff from DOCO to 31-3-2024 for Transmission Asset: 500MVA, 400/220kV ICT-8 along with associated 400kV and 220kV bays at Bhadla Substation under Implementation of the 1x500MVA, 400/220kV ICT (8th) at Bhadla Pooling Station Scheme in Northern Region.
29.	390/TT/2023	PGCIL		Petition for determination of transmission tariff from proposed DOCO to 31-3-2024 for Asset-I: 400kV D/C Mohindergarh-Bhiwani TL along with communication equipment at both ends and OPGW in place of one earth wire under Northern region System Strengthening Scheme (NRSSS)-XXXV scheme in Northern Region and Asset-II: 02 Nos. 400kV Line bays at Bhiwani (POWERGRID) sub-station under Construction of two Nos. 400kV Line bays at Bhiwani (POWERGRID) Sub-station scheme in Northern Region.
30.	391/TT/2023	PGCIL		Petition for determination of tariff & truing up of transmission tariff for 2014-19 tariff block for Asset-1 and Determination of transmission tariff for 2019-24 tariff block for Asset-1 and from DOCO to 31-3-2024 for Asset 2 to Asset 15 under Establishment of Fibre Optic Communication System in Northern Region under fibre optic expansion project (Additional Requirement).
31.	392/TT/2023	PGCIL		Petition for determination of transmission tariff from proposed DOCO to 31-3-2024 for Asset I- LILO of Palatana Surajmaninagar (ISTS) 400 kV D/C line at 400/132 kV Surajmaninagar (TSECL) Sub-station under Project "Transmission System for North Eastern Region Strengthening Scheme-XIV".

By order of the Commission

Sd/
(T.D. Pant)
Joint Chief (Legal)
25.6.2024